Ministry for the year 1957-58 and state:

- (a) whether the Incentive Bonus Scheme for the workers has been introduced in any of the Govern ment of India Presses; and
- (b) if so, where it has been intro duced?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) Yes, :Sir.

(b) In the Government of India Press, New Delhi.

FIRING BY PAKISTAN ON INDIAN BORDER

- •206. SHRI P. N. RAJABHOJ: Will the PRIME MINISTER be pleased to ;state:
- (a) whether it is a fact that when the Ex-Prime Minister of Pakistan came to Delhi for the settlement of border disputes, there was a firing ,and violation of Indian territory and if so, at which place and what was the extent of damage and loss of life on this account; and
- (b) what action Government have taken in the matter?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes, Sir. On 10th September, Pakistani forces, without any provocation, opened fire on Indian territory in Dainacherra in the Patharia Forest Reserve, at 14:45 hours and continued firing till 15-18 hours. The Indian border police did not return the fire, in view of the cease-fire agreement arrived at between the Prime Ministers of India and Pakistan on 26th August, 1958. There was no loss of life. On 11th September, some Pakistanis trespassed into Indian territory at Kuleraitilla and started extracting bamboos there. On being challenged by the Indian forest patrol, they ran away, but one Pakistan national was ;arrested.

(b) Protests were lodged with Pakistan at Central as well as State Government level.

FOREIGN EXCHANGE REQUIRED FOR DIFFERENT INDUSTRIES

- *211. SHRI BABUBHAI M. CHINAI: Will the Minister of PLANNING be pleased to state:
- (a) the basis on which the estimates of foreign exchange needed for achieving capacity targets for different industries listed under Industrial projects in the private sector, given in the Appraisal and Prospects of the Second Five Year Plan, have been made;
- (b) the actual foreign exchange made available to different industries (industrywise) up to the end of May 1958 when the Appraisal was drawn up; and
- (c) the further foreign exchange allotted industry-wise since May 1958?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): (a) to (c). A statement is laid on the Table of the House.

STATEMENT

The estimate of foreign exchange needed for attaining the capacity targets mentioned in column 5 of the tabular statement at pages 65 to 71 of the "Appraisal and Prospects of the Second Five Year Plan" is based on a study of:

- (1) The revised foreign exchange requirements taking into account the various factors that have led to the rise in cost of imported capital goods;
- (2) The import licences granted for purchase of machinery and arrangements for inflow of foreign capital and/or deferred payments in respect of supply of machinery actually finalised or assessed to be reasonably assured;
- (3) The balance of foreign exchange required to be provided where import licences were con-

829

sidered to have inadequately covered the full foreign exchange cost in relation to specific projects as well as the capacity kept in view.

The data relating to foreign exchange sanctions relate to the period of the Second Five Year Plan ending March, 1958, which were made the basis of the Appraisal published in May 1958. The foreign exchange made available to the different industries up to March 1958 and further foreign exchange allotted industry-wise in the subsequent period ending October, 1958 are as under:

Industry	,	Estimate of capital goods licensed upto March 1958 on cash basis and otherwise.	Licensing of Capital goods approved between April 1958 and October 1958	
		(Rs. crores)		
Iron and steel .		81.00	1.28	
Aluminium .		5-34	**	
Ferro-manganese	÷	1.75	10	
Heavy Chemicals (in cluding fert lizers)		15.30	2.01	
Petroleum Refinery Plastics, plastic ra	*	6.00	**	
materials .	•	3.12		
Cement Automobile tyre	es	25.32		
Electrical motor transformers, cables and wires	s,	5.65	0.97	
Automobiles and A cillary Industries	n-	100		
Sugar	÷	23.00	0.20	
Paper and pulp	i	16.34	3.72	
Rayon and Staple Fibre .	e.	25.14	1 · 42	
Expansion of cott and Jute texti		1		
Industries	3	35.00		
Other Industries		15.00	8.87	
TOTAL	÷	268-03	22.11	

रेशम के कीड़े पालने के उद्योग के विकास के लिये राज्यों की सहकारी सहायता

*२१२. श्री राम सहाय : वया वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

- (क) द्वितीय पंचवर्षीय योजना काल में सरकार ने रेशम के कोड़े पालने के उद्योग के विकास के लिये किस-किस राज्य को कितनी-कितनी सहायता दो ; और
- (ख) केन्द्रीय रेशम बोर्ड को ग्रब तक द्वितीय पंचवर्षीय योजना के अधीन कितना रुपया दिया जा चका है ?

t[GOVERNMENT AID TO STATES FOR THE **DEVELOPMENT OF SERICULTURE**

- •212. SHRI RAM SAHAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to
- (a) the names of the States which have been given aid by Government for the development of sericulture during the Second Five Year Plan period and the amount of aid given to each of them; and
- (b) the amount so far given to the Central Silk Board under the Second Five Year Plan?]

■(■[THE MINISTER OF ^INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). A statement is laid on the Table of the House. (See Appendix XXIII,. Annexure No. 20.)]

बढ़ती हुई बेरोजगारी को रोकने के लिये बंद होने वाली कवड़ा मिलों में भ्राधुनिकतम मशीनों को लगाने की योजना

*२१३. श्री राम सहाय : क्या वाशिज्य तथा उद्योग मंत्री यह बताने की क्रपा करेंगे कि :

†[] English transliteration.